

O/c

By Speed Post

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/1999/3587/A

From :- Shri M.K. Kalita,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Shri S. Khound,  
District and Sessions Judge,  
Golaghat.

Dated Guwahati the 20<sup>th</sup> June, 2018.

Sub: **Casual Leave along with station leave permission.**

Ref:- Your letter No. DJ(G) 4028(A)/2018, dtd. 14.06.2018.

Sir,

With reference to the above, I am directed to inform you that your prayer for Casual Leave for 1(one) day on 18.06.2018 along with permission to leave the station from the evening of 17.06.2018 till the morning of 26.06.2018 has been ~~rejected~~ <sup>granted</sup> / ~~rejected~~, as prayed for.

Further you are requested to handover charge of your court and office to the Addl. District & Sessions Judge, Golaghat.

Yours faithfully,

**REGISTRAR (VIGILANCE)**

20/6/18 Adg  
19.06.18